

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA
UNSTARRED QUESTION NO. 1143
TO BE ANSWERED ON 27.07.2022

Violations of UGC norms in appointments

1143 SMT. JEBI MATHER HISHAM:

Will the Minister of EDUCATION be pleased to state:

- (a) whether any appointment has been done in the Universities of Kerala violating the University Grant Commission (UGC) norms;
- (b) if so, the details thereof; and
- (c) whether the UGC grants to such Universities would be suspended?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(Dr. SUBHAS SARKAR)**

(a) to (c): A Central University namely Central University of Kerala, Kasaragod established in Kerala comes under the purview of this Ministry. University Grants Commission (UGC) has informed that no appointment has been done in the Central University of Kerala violating the UGC norms.
